

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ROC.NO.2161/SO/2023

DATED: 09.07.2024

NOTIFICATION NO. 27/SO/2024

In pursuance of the Notification No.30/SO/2023, dt.29.12.2023 and Notification No.07/SO/2024, dt.31.01.2024, a total of 67 applications/ written proposals are received by this office for designation of an Advocate as Senior Advocate.

The applications received pursuant to the above Notifications were placed before the Permanent Committee of Hon'ble Judges and Members for designation of Advocates as Senior Advocates, for scrutiny. The said Committee has scrutinized the applications and found 54 applications of the candidates are eligible for designation as Senior Advocate, in terms of the Judgment dated 12.10.2017 of Hon'ble Supreme Court of India in W.P.(c) No.454 of 2015 in the matter of Ms.Indira Jaising Vs. Supreme Court of India through Secretary General & Ors., and Guidelines for designation of Advocates as Senior Advocates. The Committee directed the Registry to call for the suggestions/views of the stakeholders for the proposal for designation of Advocates, who have applied for conferment of designation as Senior Advocates, in response to the High Court's Notifications.

The Registry has annexed the names of the eligible Advocates hereto and written suggestions/views are invited from the stake holders, if any, to the proposed designation, which should reach this Office **on or before 24.07.2024**, for consideration by the Committee. Anonymous petitions/representations/views will not be entertained. Any suggestions or views will not be considered after the due date.


REGISTRAR GENERAL

Names of eligible Applicants/Advocates whose applications/proposals received by the Permanent Secretariat for seeking designation as Senior Advocates

Sl. No.	NAME OF THE ADVOCATE SARVASRI	Date of Enrolment and No.
1	M.A. MUJEEB	27-12-1995, TS/3348/1995 .
2	A. VENKATASWAMY	06-08-1998, TS/1285/98
3	P.S. RAJASEKHAR	16-08-1995, TS/1584/1995.
4	RAMESH BABU VISHWANATHULA @ VISHWANATH	22-06-1998, TS/986-A/1998
5	VIVEK @ VIVEK JAIN	07-02-2001, TS/146/2001
6	V. NARASIMHA GOUD	04-10-1985, TS/872/1985
7	N. ASHOK KUMAR	19-01-1981, AP/19/1981
8	V. V. S. N. RAJU (VEGESANA VENKATA SATYANARAYANA RAJU)	15-12-1993, TS/2458/1993
9	SRIRAMBHATLA SHARATH KUMAR	07-03-1991, AP/297/1991 .
10	P. SASIDHAR REDDY	08-06-2000, TS/1195-A.
11	DUVVA PAVAN KUMAR	12-06-2003, TS/876/2003 .
12	DR. C.P. RAMASWAMI	20-11-1974, BCM/438/1974
13	DWADASI GOPALA KRISHNA	06-12-1979, TS/456/197
14	DR. SAGI VENKATA RAMA KRISHNA	18-12-2003, TS/2873/2003
15	S. SUDEEP REDDY	13-11-2003 (TS/2522/2003)
16	CHIDARA RAVINDER	14-02-1991, TS/203/1991
17	S. MALLA RAO	29-12-1977, TS/299 /1977
18	A. PRABHAKAR RAO	16.12.1982, TS/596/1982
19	MANJIRI SUNIL GANU (NEE NAME: MANJIRI VISHWANATH DIVEKAR)	23-06-1983, TS/424A/1983
20	A. TULSI RAJ GOKUL	20-12-1995, AP/3078/1995
21	SURYANARAYANA YELLAPANTULA	04-04-2012, TS/524/2012
22	KURITI BHASKARA RAO	25-06-1991, AP/536/1991
23	NAZIR AHMED KHAN	02-02-2001, TS 448/2001
24	SIVALENKA RAMACHANDRA PRASAD	11/07/1991, AP/920/199.I
25	MANMOHAN DUNDU	22-01-1981, TS/29/ 1981
26	CHIKKUDU PRABHAKAR	24.09.1998, AP /1607 /1998

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REGISTRAR GENERAL

Contd.

27	E. UMA MAHESHWAR RAO	29-11-1985, TS/996/1985
28	T.V. KALYAAN SINGH	20-12-1995, TS/3197/1995
29	ERANKI PHANI KUMAR	01-12-1988, AP/1637/1988
30	MRS. KALPANA EKBOTE (MAIDEN NAME: KALPANA PARASHURAM)	31-12-1981, TS/608/81
31	GOVARDHAN VENU	06-09-1989, TS/1470-A/1989
32	YERABATI RAMA RAO	20-11-1980, TS/498/1980
33	K. LAKSHMANA CHARY	14-07-1977, AP/107/1977
34	K.RAGHAVACHARYULU	07-06-1985, AP /507/1985
35	D. JAIPAL REDDY	13-08-1981, AP 320/1981
36	MANTRI RAMA RAO	14-06-1971, TS/50/1971
37	M. RAJENDER REDDY	13-12-1979, TS/473/1979
38	T. SHARATH	14-06-1990, TS/717/1990
39	RAPOLU BHASKAR	22-07-1999, TS/5207/1999
40	P. VISHNUVARDHANA REDDY	30-04-1999, TS/1286/1999
41	SRINIVAS VELAGAPUDI	TS/286/87
42	SADU RAJESHWAR REDDY	11-07-1986, TS/676/1986
43	CHETLURU SRINIVAS	22-01-1991, AP/57/1991
44	NARAYAN LAXMAN RAO	13-07-1989, TS/1123/1989
45	M. AMARNATH	07-02-2001, TS/183/2001
46	DR. SIREESH ANUMULA (A. SIREESH)	29-09-1992, TS/1347/1992
47	MADIRAJU RADHA KRISHNA MURTHY	19-06-1987, TS/658/1987
48	VENKAT PRASAD UKKALAM	22-11-1985, TS/984/1985
49	KOKA SATYANARAYANA RAO	21-01-1974, TS/4/1974
50	SMT. DR. JUTTUKONDA VIJAYALAXMI	01-12-1988, TS/1631/1988
51	M. ANNAPURNNAYYA	04-07-2002, TS/1075/2002
52	PALLE NAGESWAR RAO	24-03-1993, TS/409/1993
53	ANYARAMBHATLA MAHADEV	04-08-1969, AP/ 56 / 1969
54	THOMAS GEORGE	TS/1430/1998


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